(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 16^{TH} day of AUGUST, 2018.

ORIGINAL APPLICATION NO. 1582 OF 2009

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J). HON'BLE MR MOHD JAMSHED, MEMBER (A)

Sita Ram, S/o Shri Choonu Ram, R/o Vill. Bhormar, P.O. Narainpur, District Mirzapur.
Applicant.

VERSUS

- Union of India, through the Secretary, Railway Board, Rail Bhawan,
 New Delhi.
- 2. The General Manager, North Central Railway, Subedarganj, Allahabad.
- 3. The Divisional Railway Manager, North Central Railway, Allahabad Division, Nawab Yusuf Road, Allahabad.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents: Shri L M Singh

ORDER (Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

None present for the applicant.

- 2. It seems that the applicant has lost interest in pursuing this OA.
- 3. Accordingly, the OA is dismissed in default and for non-prosecution.

(MOHD JAMSHED) MEMBER-A (JUSTICE BHARAT BHUSHAN) MEMBER-J

Arun..